GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:5418 ANSWERED ON:13.12.2010 HMT FACTORIES Dias Dr. Charles

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether in all the HMT factories, long-term agreements with labour unions are in force;
- (b) if not, the reasons and circumstances that prevent long-term agreements with labour unions;
- (c) whether the Government has noticed that in the circumstances, the period of long-sterm agreements are over unrest and agitations are spreading in HMT factories; and
- (d) the steps taken in settling the unrest and to prevent agitations in HMT factories?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

- (a): Yes, Madam.
- (b): Does not arise.
- (c): In some of the HMT units long term agreement have expired in 1997. However, the same is still in operation. No agitation or unrest has been reported from the units of HMT except that at Kalamassery, Kochi, where the employees belonging to various Trade Unions and the Officers associations are on indefinite satyagrah and relay hunger strike(from 8 a.m. to 4 p.m.) with effect from 01.01.2010. Their demands include implementation of wage revision, restoration of retirement age at 60 years and retention of HMT in the public sector.
- (d): To prevent any agitation, the management of HMT has referred the matter to the Administrative Ministry i.e. the Ministry of Heavy Industries and Public Enterprises for appropriate guidelines for implementing the revival plans.